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languages while the Hindi translations of UN documents would be available at a somewhat later stage.

(h) Does not arise.

## Post sterilisation complications

RAMLAL 735. PROF. PARIKH: Will the Minister of HEALTH be pleased to state:

(a) whether there is any provision for assisting the persons against poststerilisation biological consequences;

(b) if so, what are the details thereof;

(c) if not, what are reasons therefor; and

(d) how many cases of post-sterilisation medical complications have come to Government's notice in each State in the last 3 years?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) Yes.

(b) Instructions have been issued to all the State Governments and Union Territories Administration to provide free treatment to all cases of complications after sterlisation operations.

(c) Question does not arise.

(d) The information is maintained at the State level and is not collected by the Govt. of India.

## Mobilising of international support on Farraka Barrage by Bangladesh

736. SHRI BISHAMBHAR NATH PANDE: Will the Minister of EXTER-NAL AFFAIRS be pleased to state:

(a) whether Government are aware that the Government of Bangladesh is sending emissaries to different countries to mobilise international support on the Farraka issue;

(b) whether Government have made any protest with the Government of Bangladesh against this move; and

(c) if so; what are the details in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) So far no confirmed report to this effect has been received by the Government

(b) No, Sir.

(c) Does not arise.

Train accident near Thiruvannamalai

737. SHRI ERA SEZHIYAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have considered the report of inquiry into the train accident which occurred near Thiruvannamalai on 19th April;

(b) what is the number of dead and injured in the accident;

(c) what is the amount of compensation paid; and

(d) whether it is a fact that the railway bridge near Thiruvannamalai which is the scene of the accident was reported unsafe earlier by a routine inspecting squad?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHR! MALLIKARJUN): (a) Presumably the reference is to the derailment of 156 Up Villupuram-Katpadi Passenger train between Tandarai and Velanandal stations of Southern Railway on 19-4-1980. The Commissioner of Railway Safety, Bombay, who is an independent authority functioning under the administrative control of the Ministry of Tourism and Civil Aviation, has held a statutory inquiry into this accident. His report is awaited.

(b) In this accident, 15 persons, were killed, 9 sustained grievous injuries and 20 simple injuries.

(c) No amount of compensation has so far been paid to the victims of this accident under the Indian Railways

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Act, 1890 as the nomination of ad-hoc Claims Commissioner is still awaited from the State Government

The railway employee who was injured on duty in this accident is undergoing medical treatment. After the medical treatment is over, the loss in his earning capacity will be assessed and necessary compensation due under the Workmen's Compensation Act will be paid.

However, an ex-gratia payment of Rs. 26,750 has already been made to the next of kin of the dead and to the injured.

(d) No.

## Malaria cases in Rameswaram

738, SHRI ERA SEZHIYAN: Will the Minister of HEALTH be pleased to state:

(a) whether it is a fact that high incidence of malaria cases has been reported from the Rameswaram Island in Tamil Nadu; and

(b) if so, what are the steps taken by Government to eradicate Malaria there?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) Yes.

(b) The following steps are being taken to control the situation in Rameshwaram:

1. Mass blood survey of the affected parts in the Island.

2. Opening of Field Laboratories, which serve the purpose for treating the malaria cases, as in malaria clinics and for conducting entomological studies in the Island.

3. Surveillance activities in the Island are also intensified providing additional staff therefor and weekly surveillance is adopted in the Island.

4 A detailed plan designed for systematic and effective antilarval work, covering all types of water collections and other breeding places in the Island has been evolved and adopted with suitable field workers exclusively posted for this work. Under this work plan, drinking water sources are treated with "Parisgreen" or by introduction of fish. Other water sources like watering pits in the coconut thopes etc. are proposed to be treated with aromax.

5. As an additional control measure ULV spray with malathion in the dwelling places in the Island is also being undertaken.

6. Simultaneously, entomological studies in fixed stations have been planned for execution in the Island.

7. Intensification of health education activities, especially to educate the people to fill the shallow ditches made by irrigation for coconut plantation and to educate the community to take full course of radical treatment when the blood slide is positive.

## Construction of outer harbour in Visakhapatnam

739. SHRI R. R. MORARKA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that the outer harbour in Visakhapatnam, after completion of Outer Harbour Project in December, 1976 is not yet commissioned;

(b) if so, what are the reasons therefor;

(c) what was the original estimate and what was the latest revised estimate; and

(d) how many times the revisions were made and what was the justification for such revisions?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH): (a) and (b) Visakhapatnam Outer Harbour Project was completed and

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